

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**IA NO. 484 OF 2015 &**  
**IA NO. 198 OF 2016 IN**  
**APPEAL NO. 301 OF 2015**

**Dated: 22<sup>nd</sup> February, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Tata Power Delhi Distribution Ltd. ... Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Gopal Jain, Sr. Adv.  
Mr. Ankit Prasoon  
Mr. Chinmayee Chandra  
Mr. Abhishek Kumar  
Mr. Anand K. Srivastava  
Mr. Anurag Basal  
Ms. Anikrit Jain

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R-1

**ORDER**

List the matter on 26.04.2018, as agreed by learned senior counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*Bn/pr*

**(Justice N.K. Patil)**  
**Judicial Member**